

(A2) (3)

Court No. 1

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD

Registration O.A. No. 630 of 1987

Ambkeshwar Lal Applicant

Versus

Union of India & Others Respondents.

Hon.S.Zaheer Hasan, V.C.

Hon. D.S. Misra, A.M.

(By Hon.S.Zaheer Hasan, V.C.)

This case was received here in May, 1987 from the Hon'ble High Court of Judicature at Allahabad, Lucknow Bench. According to the Full Bench decision dated 16.1.1987 in Udai Bhan Singh Chauhan Versus Union of India & Others the writ petitions relating to service matters filed after 1.11.1985 ~~will~~ have to be dismissed. So the file of the writ petition be retransmitted to the Hon'ble High Court of Judicature at Allahabad, Lucknow Bench for orders.

J.Singh
26.5.88

Member (A)

N.S.G.

Vice Chairman

Dated the 26th May, 1988.

RKM